

[*English*]

- (v) **Supply of air-to-air missiles by U.S.A to Pakistan and need to take appropriate and timely action in this regard**

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): The U.S. Defence Department has approved the sale to Pakistan of 500 air-to air missiles for Pakistan's fighter planes. Besides the supply of these latest air-to-air missiles, 15 radar systems were also sold earlier to Pakistan.

U.S. Defence experts have said that these missiles would not only fit the F-16 aircraft but would also be integrated with Pakistani Air Force's fighter aircrafts of Chinese origin.

In view of the tension growing on our Western front also in the India Ocean because of this new developmet. I urge upon the government to give more serious attention to these developments and to be more watchful as it seems that an electronic war may be thrust on India soon.
[*Translation*]

- (vi) **Need to open Central School at Ghazipur in Uttar Pradesh**

SHRI ZAINUL BASHER (Ghazipur): Mr. Deputy Speaker, Sir, a demand to open a Kendriya Vidyalaya at Ghazipur in U.P. has been pending since long. The Opium and Alkaloid Works a public sector undertaking, has sent a proposal to open a Kendriya vidyalaya there. The above undertaking is ready to make available land, building and other facilities necessary to open a Kendriya Vidyalaya. In addition to the workers of the Opium and Alkaloid works the employees of the other Departments of the Central Government will also be benefited thereby. A large number of People of Ghazipur are in the Armed Forces and Central Forces. They are often posted in areas where they cannot keep their families with them. With the opening of a Kendriya Vidyalaya at Ghazipur, the children of such people will be able to receive education easily.

I request the Education Minister to arrange for the opening Kendriya Vidyalaya at Ghazipur from the next academic session.

13.15 hrs.

DEMANDS FOR GRANTS (GENERAL),
1985-86

Ministry of Education

[*English*]

MR. DEPUTY SPEAKER: Now we will take up Item 9. The time allotted time allotted is six hours. We want to complete this item today itself even by sitting late. The House will now take up discussion and voting on Demand Nos. 24 and 25 relating to the Ministry of Education for which 6 hours have been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. These cut motions only will be treated as moved.

A list showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly. In case any member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table without delay.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the years ending 31st day of March, 1986 in respect of the heads of Demands entered in the second column thereof against Demand Nos. 24 and 25 relating to the Ministry of Education."